NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

30. CP/138(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Transocean Drilling Services (India)Private Limited
Vs
Registrar of Companies Mumbai

Section 441 of Companies Act, 2013

ORDER

By the order of this Bench, the matter is adjourned to **01.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)